

56

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 185/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

(56) MR. SHAHEZAD KAZI
MR. TANMAY SINGH
1/b S&R ASSOCIATES
for Standard Chartered Bank
in M.A. No. 250/2017

Kazi
13/9/17

Rajesh Shah
Ahmed Chunawala Adv

Ahmed

ORDER
CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017
CSP 485/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 388/(MAH)/2017

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SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Reliance Infratel Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| | Rajesh Shah | Adv |  |
| | Ahmed Chunawala | |  |

ORDER

CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017
CSP 485/230-232/NCLT/MB/MAH/2017

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MUMBAI BENCH, MUMBAI

C.S.P. No. 387/(MAH)/2017

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MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: M/s. Tower Com Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--------------------------------|-------------|-----------|
| | Rajesh Shah Ahmed Chunawala | Adv | Ahmed |

ORDER

CSA 185/2017 with CSP 387/230-232/NCLT/MB/MAH/2017
CSP 485/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 11.10.2017.

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